

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

20

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/571/ (IB)/2017
NAME OF THE PETITIONER(S) : CHENNAI FERROUS INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : RV STEELS AND POWER PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

KUMARPAL R CHOPRA

operational Creditor.



SANDEEP KUMAR.

ORDER

Counsel for petitioner present and sought time for filing the proof of delivery of notice to the respondent for their appearance and for making submissions. Time extended at request. Put up on 19.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

bc